CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH:CUTTACK

ORIGINAL APPLICATION NO.429 OF 2010
Cuttack this the   16th   day of August, 2010
CORAM:

THE HON'BLE SHRI C.R.MOHAPATRA, ADMINISTRATIVE MEMBER
...

U.A.N.Raju Applicant

-VERSUS-

Union of India & Ors. Respondents

ORDER

Administrative

HON'BLE SHRI C.R.MOHAPATRA, ~~JUDICIAL~~ MEMBER:

1.   Heard Shri A.Mohanty, learned counsel for the applicant in presence of Shri

S.K.Ojha, learned Standing Counsel for the Respondents. Shri Mohanty submits that

at this stage he is confining his prayer only for the implementation of the approval by

the local authorities at Waltair vide Annexure-A/11 and issuance of necessary orders

by which the applicant could be posted on transfer from Vijayanagaram to

Visakhpatnam. According to learned counsel for the applicant, Respondent No.1, i.e.,

Chief Medical Director in the Office of General Manager, East Coast Railways,

Bhubaneswar is the competent authority to issue such transfer order. The applicant

has not so far moved the concerned authority at the headquarters of E.Co. Railways.

Hence he has not availed of the remedies available to him under the relevant service

rules. As submitted by the learned counsel, the applicant would like to make a

detailed representation to Respondent No.1, citing the approval of the local authorities

in his favour for appropriate consideration at the Headquarters' level and issuance of

necessary orders regarding his transfer. Accordingly, the applicant is given liberty to

make a representation to Respondent No.1 and if such a representation is made, the

same shall be considered by Respondent No.1 within a period of 30 days from the date of receipt of such representation.

2.   With the above observation and direction, without expressing any opinion on the merit of the case, this O.A. is disposed of at the stage of admission. No costs.

3.   Send a copy of this order along with copy of O.A. to Respondent No.1 for compliance and a free copy of this order be made over to the learned counsel for the applicant.

ADMINISTRATIVE MEMBER